



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

VACATION COURT CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

[For Monday,28th June 2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SUMAN SHYAM

COURT NO: 5

[CIVIL BENCH

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
ONLINE COURT PROCEEDING SERVICES]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
WITHDRAWAL				
1	WP(C)/421/2017 B/O	PRANITA DAS Versus THE STATE OF ASSAM and 4 ORS.	MR.A K SARKAR MR. K SINGHA MR.T K BORA MS G DAS	MR.S U AHMED(R-5) MRA HAWARIR-5 SC, HIGHER EDUCATION
MOTION				
2	WP(C)/3113/2021 B/O	DIPON NARZARY AND 8 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR F Z MAZUMDER	GA, ASSAM
3	WP(C)/3138/2021 B/O	BHUPEN BHAGAWATI Versus THE STATE OF ASSAM AND 3 ORS.	MR. D BARUAH MR. P K BORDOLOI MR. P G BHAGAWATI	GA, ASSAM
4	WP(C)/3154/2021 B/O	MIRZA HANIF ULLAH Versus THE STATE OF ASSAM AND 3 ORS.	MR. U K NAIR MR R ISLAM	SC, HEALTH
5	WP(C)/3179/2021 B/O	ASOMI INDUSTRIES PRIVATE LTD. AND 3 ORS. Versus ASSAM TEA EMPLOYEES PROVIDENT FUND ORGANIZATION AND 5 ORS.	MR. S P ROY MS S DAS	SC, ATEPFO SC, PNB
6	WP(C)/3180/2021 B/O	CHANDRA SEKHAR DAS Versus THE STATE OF ASSAM AND 2 ORS	MR. D P MANDAL	SC, GMC SC, GDD
7	WP(C)/3181/2021 B/O	BINOD NARZARY Versus THE STATE OF ASSAM AND 3 ORS.	MR. U K NAIR A BORO MR. M P SARMA	GA, ASSAM SC, FOREST
8	WP(C)/3182/2021 B/O	SUNIL RAJBHOR AND 28 ORS. Versus STATE OF ASSAM AND 6 ORS.	MR. S P ROY MS S DAS	SC, IRRIGATION

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LEAVE NOTE OF ADVOCATES FOR 28/06/2021

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BEFORE:

HONOURABLE MR. JUSTICE HITESH KUMAR SARMA

COURT NO: 14

[CRIMINAL BENCH

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
ONLINE COURT PROCEEDING SERVICES]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
WITHDRAWAL				
1	Bail Appln./1242/2021 B/O	DHIRAJ BHUYAN Versus THE STATE OF ASSAM	MR. P P DAS MR. R AHMED MR B DEKA	PP, ASSAM
2	Bail Appln./1286/2021 B/O	DHIRAJ BHUYAN Versus THE STATE OF ASSAM	MR. P P DAS MR. R AHMED MR B DEKA	PP, ASSAM
MOTION (BA)				
3	Bail Appln./1291/2021 B/O	TIKU SINGH Versus THE STATE OF ASSAM	MR A SHARMA	PP, ASSAM
4	Bail Appln./1343/2021 B/O	MANNAN ALI Versus THE STATE OF ASSAM	MR. S MUNIR MR N AHMED MR. S RANA	PP, ASSAM
MOTION				
5	Crl.Rev.P./147/2021 B/O	PADMA KUMAR Versus THE STATE OF ASSAM AND ANR	MR M RANA MD. I AHMED	PP, ASSAM
6	AB/1699/2021 B/O	AJJUR HAQUE Versus THE STATE OF ASSAM	MR D RABHA MR. N DUBEY	PP, ASSAM
7	AB/1745/2021 B/O	HABEJ ALI Versus THE STATE OF ASSAM	MR M AHMED	PP, ASSAM
8	AB/1752/2021 B/O	RUNUMA BEGUM Versus THE STATE OF ASSAM	MR. P K SAHARIA MS K DAS MR D J NATH	PP, ASSAM
9	AB/1760/2021 B/O	RUPJAN BEGUM AND 3 ORS. Versus THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
10	AB/1770/2021 B/O	LUKEN DAS AND ANR. Versus THE STATE OF ASSAM	MR S BORTHAKUR MR. K K HANDIQUE MR. M K DEURI MR. D GOGOI	PP, ASSAM
11	AB/1771/2021 B/O	KAUSAR ALOM KHAN Versus THE STATE OF ASSAM	MR M AHMED MR. A HUSSAIN MR. A MOBARAQUE	PP, ASSAM

12	AB/1772/2021 B/O	SULTAN HOQUE Versus THE STATE OF ASSAM	MR. S K ROY MS M BORAH MD K RAHMAN MR. M K HASAN	PP, ASSAM
13	AB/1773/2021 B/O	NAREN SINGHANIA Versus THE STATE OF ASSAM	MR. B CHAKRABORTY MR K L GUPTA	PP, ASSAM
14	AB/1774/2021 B/O	JAMAL BADSHA AND ANR Versus THE STATE OF ASSAM	MR. N ALAM	PP, ASSAM
15	AB/1777/2021 B/O	GIAS UDDIN Versus THE STATE OF ASSAM	MR J C BORAH	PP, ASSAM
BAIL HEARING (BA)				
16	Bail Appln./581/2021 B/O	REKHA GOGOI AND 2 ORS Versus THE STATE OF ASSAM	MR Z RAHMAN MS A DEVI MR. B KHAKHLARY	PP, ASSAM
17	Bail Appln./1131/2021 FIXED	MD TAJIR ALI @ TAJIR SHEIKH AND ANR. Versus THE STATE OF ASSAM	MR. A AHMED MD A RAHMAN	PP, ASSAM
BAIL HEARING				
18	AB/667/2021 B/O	RIYAJUL ALI @ RIYAZUL ALI Versus THE STATE OF ASSAM	MS F RAHMAN MR. S H SAIKIA	PP, ASSAM
19	AB/799/2021 B/O	SMT. PRANITA BALA KALITA AND 3 ORS. Versus THE STATE OF ASSAM	MR D TALUKDAR MR. M HUSSAIN MR. R D BHUYAN MR D DEKA	PP, ASSAM
20	AB/810/2021 B/O	RUBUL AHMED AND ANR Versus THE STATE OF ASSAM	MR J I BARBHUIYA MS F BEGUM MR. L MOHAN MRS. K H CHOUDHURY	PP, ASSAM
21	AB/1062/2021 B/O	NUR AMIN Versus THE STATE OF ASSAM	MR. M A ISLAM MR. A ISLAM M J ABEDIN	PP, ASSAM
22	AB/1391/2021	KHAIRUL ISLAM Versus THE STATE OF ASSAM	MR. R P HAZARIKA MR. R CHOUDHURY	PP, ASSAM
WITH				
23	AB/1201/2021	AHIDUL ALI SHEIKH AND ANR Versus THE STATE OF ASSAM	MR. R P HAZARIKA MR. R CHOUDHURY	PP, ASSAM
24	AB/1399/2021 FIXED	RHITOM SONOWAL AND ANR Versus THE STATE OF ASSAM	MR. Y S MANNAN MR N J DUTTA MS N DEKARAJA	PP, ASSAM
25	AB/1407/2021 B/O	HRIDAYANANDA DAS Versus THE STATE OF ASSAM	MR S MUKTAR S BEGUM	PP, ASSAM
26	AB/1710/2021 FIXED	SAMSUL HAQUE Versus THE STATE OF ASSAM	MR A K BORAH MR. P HAZARIKA MR. H S BORAH	PP, ASSAM
HEARING				
27	CrI.A./29/2021 WITH LCR 4 FILES, B/O	MD. BAHARUL ISLAM Versus THE STATE OF ASSAM AND ANR.	MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN MR S PAUL	MR H RAHMAN (R-2) PP, ASSAM
WITH				
	I.A.(CrI.)/64/2021 in CrI.A./29/2021	MD. BAHARUL ISLAM Versus THE STATE OF ASSAM AND ANR.	MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN MR S PAUL	PP, ASSAM

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